

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-08-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100100/2013	The State CBI ACB Vs Dr. Jayanand S. Bhaskaran Nair	SPP P.B. GAIKWAD Adv. Sachwani
